

DIVISION BENCH  
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/107(KB)2023  
IA(COMPANIES.ACT)/20(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	UDAYAN SARKAR VS ESSES AGRO BIOTICS PVT LTD
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. : For Petitioner  
Mr. Debasish De, Adv.  
Ms. Debanjana De, Adv.  
  
Mrs. Rashmi Ghosh, Adv. : For R2  
Ms. Barnali Gantait, Adv.  
  
Mr. Altamash Alim, Adv. : For R3

**ORDER**

1. Ld. Counsel for the parties present.
2. **IA(COMPANIES.ACT)/20(KB)2024**
  - i. Reply affidavit, if any, be filed within two weeks.
  - ii. Post this matter on **4/7/2024**. In the meantime, interim order dated 21.4.2023 shall continue to remain in operation.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**